

Public Notice in Form XIII of MOFA (Rule 11(9) (e)) District Deputy Registrar, Co-operative Societies, Thane & Office of the Competent Authority Under Section 5A of the Maharashtra Ownership Flats Act, 1963.

IN THE PUBLIC TRUSTS REGISTRATION OFFICE GREATER MUMBAI REGION, MUMBAI. PUBLIC NOTICE FOR ENQUIRY CHANGE REPORT NO. ACC VII/5744/2022.

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ECL FINANCE LIMITED Registered Office: Tower 3, Wing 'B', Kohnoor City Mall, Kohnoor City, Kiroi Road, Kurla (West), Mumbai 400070.

EQUITAS SMALL FINANCE BANK LTD. (FORMERLY KNOWN AS EQUITAS FINANCE LTD) Registered Office: No.769, Spencer Plaza, 4th Floor, Phase-II, Anna Salai, Chennai, TN - 600 002.

PUBLIC NOTICE Shri Navinchandra Premchand Jhaveri is the Lawful Tenant and Occupier of Tenanted Room No. 9 lying and situated at 'Bhagat Ashram' 235/37, Walkeshwar Road, Malabar Hill, Mumbai-400006.

PUBLIC NOTICE Notice is given to all concerned that my client MR. MAHESH RAMJI JETHVA is present owner of Room No. C-7, Charkop (1) Amrapali CHS LTD: Plot No. 203, RSC 7, Sector 2, MHADA Layout Charkop Kandivali (west) Mumbai -400 067.

PUBLIC NOTICE Notice is issued on behalf of my client Mrs. Shakuntala Rambabu Pandey who is the owner of schedule flat. Post death of Mr. Rambabu Indrapal Pandey the schedule flat was devolved upon his wife Mrs. Shakuntala Rambabu Pandey.

PUBLIC NOTICE Notice is hereby given in general public at large that my clients MR. MANOJ PRITAMAS HINGORANI & MR. DILIP PRITAMAS HINGORANI intend to sell their ownership rights, title and interest of the Shop No. 9, Sai Mansarovar CHS Ltd., Satya Nagar, Borivali (West), Mumbai-400 092, measuring about 220 sq. ft. carpet area and more particularly described in the schedule herein under to MRS. SHASHIKALA PRAJAPATI, MRS. SURJIDEVI B. PRAJAPATI, MR. KISHANCHANDRA B. PRAJAPATI.

PUBLIC NOTICE Notice is given to all concerned that my client MR. MAHESH RAMJI JETHVA is present owner of Room No. C-7, Charkop (1) Amrapali CHS LTD: Plot No. 203, RSC 7, Sector 2, MHADA Layout Charkop Kandivali (west) Mumbai -400 067.

"FORM A" PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016) FOR THE ATTENTION OF THE CREDITORS OF TANISHI TRADEWELL PRIVATE LIMITED

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Shriram Finance Limited Head Office: Level-3, Wockhardt Towers, East Wing C-2 Block, Bandra Kurla Complex, Bandra (East), Mumbai 400 051; Tel: 022 4241 0400, 022 4060 3100; Website: http://www.shriramfinance.in Registered Off.: Sri Towers, Plot No.14A, South Phase Industrial Estate, Gundy, Chennai 600 032.

